

Cases registered of children engaged as domestic help

897. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons below the age of 14 years engaged as domestic help and in small scale industry so far detected in Delhi during 2007; and

(b) the number of cases registered by the Delhi Police/administration against those responsible therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) and (b) Delhi Police has informed that 194 persons below the age of 14 years engaged as domestic help and in small scale industry have been detected in the year 2007 (upto 23rd November). Delhi Police has registered 16 cases in this regard.

Manpower crunch in Tihar jail

898. SHRI SHAHID SIDDIQUI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of prisoners lodged in Tihar Jail is more than double the sanctioned capacity and if so, the details thereof;

(b) whether it is also a fact that Tihar Jail is facing severe manpower crunch on account of 25 per cent vacancies of prison staff remain unfilled and if so, the details thereof and the reasons for not filling up the existing vacancies; and

(c) by when the staff strength would be increased to cope with the additional number of prisoners in the jail?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) Yes, Sir. At present the total sanctioned capacity on nine Central Jails at Tihar Complex and one District Jail at Rohini is to lodge 6250 prisoners. Against this capacity, there were 11824 prisoners in Delhi Jails as on 21.11.2007.

(b) and (c) Yes, Sir. At present, total strength of Jail staff in different ranks is 1684, out of which 422 are vacant. Prison Department had taken up the matter with Delhi Subordinate Services Selection Board and other concerned agencies for expeditious filling up of the vacant posts.

Encroachment by Bangladesh on Indo-Bangladesh border

899. KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 64.232 km area is totally open in Indo-Bangladesh border where Bangladesh has encroached nearly 500 acres of land of Assam;

(b) whether the proper recording of crimes in the cross border unlawful activities in Indo-Bangladesh border is done;